



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	Hearing	397/ 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
18.	Pallava R. 8123637510.	Respondent No. 1	
	Tahura Anwar. 8095371495.	Petitioner.	

ORDER

PCS for petitioner is present. Counsel Sri Pallava Advocate is present. Mohamed Ali Advocate is absent. List it on 18/09/2017 for deciding who is competent to represent the company among the above two advocates.


MEMBER(J)


MEMBER(T)